

(क) क्या यह सच है कि मुगलसराय-फैजाबाद यात्री गाड़ी 2 जनवरी, 1965 को वाराणसी छावनी से कुछ दूर पश्चिम लहूरतारा के समीप रेल की पटरी के साथ खड़े हुए एक ट्रक से टकरा गई थी;

(ख) यदि हां, तो उसके कारण कितने व्यक्ति मरे तथा कितने जखमी हुए; और

(ग) इस दुर्घटना के कारणों का पता लगाने के लिये यदि कोई जांच की गई है, तो उसका क्या परिणाम निकला ?

रेलवे मंत्रालय में उपमंत्री (श्री शाम-नाथ) : (क) जी, हां ।

(ख) दुर्घटना में दो व्यक्ति मर गये और एक को चोटें पहुंची ।

(ग) दुर्घटना इस वजह से हुई कि अनाधिकृत रूप से रेलपथ का अतिक्रमण करते हुए ट्रक को खड़ा किया गया था । पुलिस ने ट्रक के ड्राइवर को गिरफ्तार कर लिया है और एक मामला दर्ज किया गया है ।

Royalty on Coal

726. { Shri Hukam Chand Kach-havalya:
Shri P. C. Borooah:
Shri D. C. Sharma:

Will the Minister of Steel and Mines be pleased to state:

(a) whether Government had a proposal to prescribe a uniform rate of royalty on coal throughout the country; and

(b) if so, Government's decision thereon?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) and (b). The question of bringing the royalty rates of pre-1949 coal leases on par

with those granted after 1949 was considered last year and the decision then taken was not to prescribe a uniform rate of royalty.

Allotment of Scooters

727. { Shri Virbhadra Singh:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Shri V. K. Ramaswamy:
Shri Chandak:
Shri Eswara Reddy:
Shri Chuni Lal:
Shri Mahesh Dutta Misra:

Will the Minister of Industry and Supply be pleased to state:

(a) the quarterly quota earmarked for each make of scooters motor cycles for allotment to Central Government employees;

(b) the number of applications outstanding as on the 5th February, 1965 under the following pay ranges:

- (i) Rs. 200 to Rs. 300
- (ii) Rs. 301 to Rs. 350
- (iii) Rs. 351 to Rs. 400
- (iv) Rs. 401 to Rs. 499
- (v) Rs. 500 and above;

(c) the number of applicants, under each of the above categories, who are working as 'personal staff' of the Ministers/Officers (Joint Secretary and above);

(d) whether it is a fact that the new rules for allotment of scooters provide relaxation in the case of personal staff; and

(e) if so, the reasons therefor?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) The present quarterly quota of each make of scooter/motor cycle, which is intended to meet the priority requirements of Members of Parliament, Central Government Departments/Undertakings and their employees,

Defence personnel and foreign nationals, is given below:—

<i>Scooters</i>	
Lambretta	500
Vespa	500
Pantabulus	60
<i>Motor Cycles</i>	
Royal Enfield	100
Rajdoot	250
Ideal Jawa	250

(b) and (c). Applicants for scooters were divided into gazetted and non-gazetted categories and separate waiting lists were being maintained for them. No separate lists were being maintained under the different pay ranges and for personal staff of the Ministers/Officers (Joint Secretary and above).

The total number of applications pending in this Ministry on 5-2-1965 is given below:—

No of applications from Gazetted officers	6281
No. of applications from non-gazetted officers	11431
TOTAL :—	17712

In addition, about 17,000 applications were pending in the Ministry of Defence on that date.

(d) and (e). The new rules provide for relaxation in the case of personal staff attached to Ministers and personages of similar rank, and to officers of the rank of Joint Secretary and above, in view of the long and uncertain hours of duty they usually put in.

Allotment of Scooters

728. Shri Virbhadra Singh: Will the Minister of Industry and Supply be pleased to state:

(a) the number of scooters/motor cycles allotted to Central Government employees, employees of the Public Undertakings, Members of Parliament, Foreign nationals separately, out of the Government quota,

during the last two years, ending on the 31st December, 1964;

(b) the basis of allotment in each category; and

(c) the dates upto which the applications of the above categories of persons were covered as on 5th February, 1965?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) The number of scooters allotted from the Central Government quota during the period from 1-1-63 to 31-12-64 to various categories is given below:—

1. Central Government Employees	4602
2. Employees of the Public Undertakings	428
3. Members of Parliament	73
4. Foreign Nationals	126

There was no Central Government quota of motor cycles during this period.

(b) and (c). Allotment of scooters to employees of Central Government and Public Sector Undertakings is made taking into consideration the essentiality in terms of duties performed by them and their official status. Applications received from them upto the dates indicated below were covered upto 5-2-65:—

Category of officers	Date upto which applications for Lambretta scooters were covered	Date upto which applications for Vespa scooters were covered
1	2	3

- (i) Employees of the Ministry of Defence. 28-5-62 21-8-62
- (ii) Gazetted officers whose pay scale goes upto Rs. 1250 31-12-63 31-1-64